

उस बकत सोने की कीमत के आज के सोने मूल्य से बहुत कम थी। अब सोने की कीमत लाखों रुपये ऊंची है। गोवा के नागरिकों का यह हक है कि उनको उनका सोना वापिस मिले। ये लोग बैंक ब्याज की रकम भी टाईम पर देते आ रहे हैं। गोवा को स्वतंत्र हुए 20-21 वर्ष हो गये लेकिन अभी तक इसके बारे में कोई फाइनल डिसीजन नहीं हुआ है। आप और कितने समय तक इसके बारे में इंतजार करायेगे। सोना वापिस मिलने की निश्चित प्रवाध मंत्री जी क्या बतायेंगे ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : We have already taken it up and some sort of agreement is being worked out now. I do appreciate that it has taken a little longer time but the whole history is known to the hon. Member. It took almost 1½ decade to establish diplomatic relations with Portugal after the liberation of Goa all these valuables including the gold ornaments were taken to Lisbon. Naturally some people contacted individually the bank at Lisbon. Their number is very small, I am told about 450 or so. The delegation visited sometime in 1982. After that, we are working out an agreement. I do hope it would be possible for us to tackle this matter shortly.

श्रीमती सयोगिता राजे : लोगों की संख्या कम हो गई फिर भी उनका सोना तो वहां है। उनकी संख्या का तो सवाल ही नहीं है। जिनकी रकम है उनको तो वापस मिलनी चाहिए, उसका तो उनको हक है। उसके बारे में मंत्री जी क्या जवाब दे रहे हैं ?

SHRI PRANAB MUKHERJEE : I am not saying that they should not get the gold back. I am trying to bring the gold back.

सिंडिकेट बैंक में हिन्दी का प्रयोग

397. श्री सत्यनारायण जटिया :

स्वामी इन्द्रवेश :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सिंडिकेट बैंक के अधिकारियों द्वारा अपने अधिनस्थ बैंकों को आदेश जारी किये गये हैं कि सिंडिकेट बैंक के कार्यकारण में हिन्दी के प्रयोग को रोका जाये ;

(ख) यदि हां, तो तत्सम्बन्धी ब्योरा क्या है ;

(ग) उन अधिकारियों के विरुद्ध क्या कार्यवाही की जा रही है ; और

(घ) क्या बैंकों की परीक्षाओं में हिन्दी माध्यम की अनुमति नहीं है ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) ; (a) to (d) : A statement is laid on the table of the House.

Statement

(a), (b) and (c) Presumably the reference is to certain instructions regarding the language in which the bank work has to be done issued by the Divisional Manager of East Patel Nagar Branch of Syndicate Bank. The bank has reported that the Divisional Manager had issued internal clarificatory instructions regarding the use of Hindi under some understanding. The bank has now intimated that these instructions have since been cancelled by the Divisional Manager of the East Patel Patel Nagar Branch. The bank has further reported that the concerned officer has been suitably instructed to be careful in future and the said branch continues to transact its business as per the Official Languages Act, 1963 and the Official

Languages (use for official purpose of the union) Rules, 1976.

(d) All direct recruitment to the officers' and clerical cadres of public sector banks is made on the basis of competitive tests conducted by Banking Service Recruitment Boards. The written examination consists of four objective type tests and one descriptive paper. The questions in objective type tests are so designed that they preclude use of any language, except in one case where only names and numerals are compared. The descriptive paper is designed to evaluate the candidates' ability to express himself in English, but the marks obtained by the candidate in this paper are not taken into account for ranking. For clerical recruitment the candidates' knowledge of local languages is tested at the time of interview.

In so far as the promotion tests conducted by the banks are concerned, they have been advised to initiate action for following optional use of Hindi medium. In pursuance of these instructions, several banks are permitting optional use of Hindi local language in the examinations conducted by them for promotion to officer as well as clerical cadre.

श्री सत्य नारायण जटिया : अध्यक्ष महोदय, निश्चित रूप से यह बड़ी चिन्ता की बात है जिस प्रकार से इस पत्र में लिखा है। यह पत्र इस प्रकार का है। सभी कर्मचारियों को इस प्रकार के अनुदेश दिए गए हैं :

ऐसा अनुभव किया गया है कि कुछ कर्मचारी प्रांतीय कार्य हिन्दी में कर रहे हैं जिससे रोजमर्रा के कार्य में काफी कष्ट हो रहा है। हमने अपने प्रधान कार्यालय से एक स्पष्टीकरण मांगा था। उपरोक्त स्पष्टीकरण के सब मिलने पर सभी कर्मचारियों को सूचित किया जाता है कि

जब तक कि अगली सूचना न भेजी जावे।

कृपया इस परिपत्र की प्राप्ति स्वीकार करें एवं तदनुसार अनुसरण करें।”

...(व्यवधान)...

एक माननीय सदस्य : यह ग्राफिशियल लेटर है ?

श्री सत्य नारायण जटिया : जी हाँ।

श्री सुतीश अग्रवाल : कर्मचारियों को लिखा गया है कि आप अंग्रेजी में काम करें। हिन्दी में न करें और इसकी फोटो स्टेट कापी छपी है जो मेरे पास है।

...(व्यवधान)...

श्री सत्य नारायण जटिया : लोगों को यह कहा गया है, सारी जगह यह अनुदेश दिया गया है और यह स्थिति इस आधार पर हुई है ऊपर से अनुदेश मांगे गए, मांगने के बाद उसका स्पष्टीकरण हुआ, उसके बाद यह आदेश दिया गया। तो इस प्रकार जो गलती की गई या जो कमी की गई, उसके बारे में आपने क्या ऐक्शन लिया, यह मैं जानना चाहता हूँ।

MR. SPEAKER : Let us find its authenticity from the hon. Minister.

SHRI JANARDHANA POOJARY : The circular was issued on the 17th February 1984. There was some misunderstanding. That circular was withdrawn. Now the position is clear. There is no circular at present. We have cancelled it.

MR. SPEAKER : Was any action taken against the man who do it ?

SHRI JANARDHANA POOJARY : We have warned him. Since this is the

MR. SPEAKER : It is better that it is nipped in the bud, it is much better.

SHRI SATISH AGARWAL : In every Ministry it is happening.

श्री सत्य नारायण जटिया : मेरे प्रश्न के (घ) में यह पूछा गया है कि क्या बैंकों की परीक्षाओं में हिन्दी माध्यम की अनुमति नहीं है? उसके उत्तर में आप स्वीकार करते हैं कि विचाराणात्मक किस्म के प्रश्न पत्र का उत्तर अंग्रेजी में दिया जाना होता है और इसका उद्देश्य प्रत्याशी की अंग्रेजी में अभिव्यक्ति की क्षमता का मूल्यांकन करना होता है।

अध्यक्ष महोदय : वह तो समाप्त हो गया अब।

श्री सत्य नारायण जटिया : आगे लिखा है कि "कई बैंकों ने अधिकारी तथा लिपिक संयोगों में पदोन्नतियों के लिए आयोजित की जाने वाली परीक्षाओं में हिन्दी स्थानीय भाषा के वैकल्पिक प्रयोग की अनुमति दे दी है।" लेकिन बहुत से बैंक ऐसे हैं जहां राजभाषा अधिनियम का पालन नहीं किया जाता, यह चिन्ता की बात है।

SHRI JANARDHANA POOJARY : This is examination of an objective type. Here the answer has to be given. There also we may accept in some cases...I accept in...that the medium is English, not Hindi; but is only objective type.

MR. SPEAKER : The option is given to them ?

SHRI JANARDHANA POOJARY : Yes.

श्री मनोराम बागडो : मंत्री महोदय क्या यह विश्वास दिलायेंगे कि जिन कर्मचारियों ने यह हुक्म मानने से इनकार किया

उनसे जवाब तलब किया गया, उनके खिलाफ कोई ऐक्शन नहीं होगा, उनका संरक्षण होगा जिन बलकों और आफिसर्स ने हिन्दी में काम किया।

SHRI PRANAB MUKHERJEE : I have already said that I am looking into the matter. If any action is called for, it will be taken. For the information of the hon. Members, I can inform the House that we are going to have not only the present type of tests, which are taking place, but, as the Hon. Members know and have already decided to pass a legislation, we are also going to establish a Banking Service Commission for recruiting Officers. The recruitments which would be done through the Banking Service Recruitment Commission there Hindi would also be...

SHRI RAM VILAS PASWAN : What is the medium of examination ?

SHRI PRANAB MUKHERJEE : Please listen to me. I am only on my legs. English and Hindi would be permitted to be used as medium.

SHRI RAM VILAS PASWAN : It is wrong. I challenge the Hon. Minister. The Minister replied misleading the House. It is wrong. Hindi is not the medium. Only English is the medium.

SHRI PRANAB MUKHERJEE : I have said Hindi would be permitted.

SHRI RAM VILAS PASWAN : I am a Member of the Official Language Committee. I know the medium. Only English is the medium, not the Hindi.

अध्यक्ष महोदय : इस तरह से शोर मत कीजिए। बात सुनिए।

श्री रामविलास पासवान : इस पर

श्री राजनाथ सोनकर शास्त्री : हां, इस पर आभे घंटे की चर्चा रख दीजिए ।

अध्यक्ष महोदय : इस पर बाद में देखेंगे ।

SHRI SATYASADHAN CHAKRA-BORTY : It is not a question of Hindi or English.

MR. SPEAKER : It is a question of national language. Nobody stopped them. Nor is there going to be any disrespect. But it is a question of national language. Now, Question Hour is over, we will take it later on.

WRITTEN ANSWER TO QUESTIONS

Introduction of Green Channel System for Export and Imports

*387. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to introduce "green channel" system for exports and imports;

(b) if so, the details thereof; and

(c) the steps so far taken in that direction ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) There is no such proposal under consideration.

(b) and (c). Do not arise.

All India to Purchase Boeing-767 for Certain Sectors

*389. SHRI KAMAL NATH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Air India have decided

future requirements in certain sectors;

(b) if so, the details thereof; and

(c) the number of aircraft to be purchased and the cost thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (c) No decision has been taken so far on the number and type of aircraft to be acquired by Air India to meet its future requirements.

(b) Does not arise.

Operation on Madras-Thanjavur-Kayathar-Trivandrum Route

*392. SHRI K. RAMAMURTHY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the military aerodrome at Thanjavur has been taken over by the Civil Aviation Department;

(b) whether there is any proposal to take over Kayathar aerodrome near Tuticorin also by the Department; and

(c) if so, when the Madras-Thanjavur-Kayathar-Trivandrum route will come into operation ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) The aerodrome belongs to the Civil Aviation Department.

(b) No, Sir.

(c) Indian Airlines/Vayudoot do not have any immediate plans to airlink